

(d) the details whether ground water is getting polluted due to above mentioned sites?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) Director (Local Bodies), Government of National Capital Territory of Delhi (GNCTD) has informed that there are four Sanitary Land Fill (SLF) sites located in the jurisdiction of North, South and East Corporations. The details are as under:-

Sl.No.	Location	Corporation
1.	SLF Bhalswa near Mukarba Chowk on GT Karnal Road	North Delhi Municipal Corporation
2.	SLF Site Narela-Bawana	North Delhi Municipal Corporation
3.	SLF Okhla Phase-I on Anand Mai Road	South Delhi Municipal Corporation
4.	Gazipur, Delhi	East Delhi Municipal Corporation

The New Delhi Municipal Corporation (NDMC) has informed that it disposes it's garbage at the following sites:

1. Timarpur Okhla Waste Management Company Ltd., Okhla Delhi.
2. IL and FS, Eco Smart Ltd., MCD Compost Plant, Okhla.
3. Gazipur, SLF, MCD.

(c) Director (Local Bodies), GNCTD has informed that at present no new site is available in North and South Corporations for disposal of wastes by land fill method.

A project of Delhi Government, that is, Waste to Energy Plant at Gazipur, Delhi is under construction and the first phase of this plant, that is, processing of garbage through Refused Derived Fuel route is likely to become operational by the end of 2012.

(d) NDMC has informed that there is no disposal site of waste in NDMC area. As regards, North, South and East Corporations, no such information is available.

Allowing changing of floor of DDA flats in Dwarka for senior citizens

144. SHRI UPENDRA KUSHWAHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

whether Government proposes to show magnanimity in changing the rules for

change of floor from first to ground of Delhi Development Authority (DDA) flats in Dwarka owned by senior citizens of the age of 74/75 years having knee problem to climb up the stair cases?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): As per present policy, change of floor of the DDA flats in same location is admissible subject to availability of flat and on production of certificate from Govt. Hospital/recognized Hospital in cases of physical handicap of orthopedic nature where lower limbs are affected or cases where allottee is more than 70 years of age.

Completion of revision of the DPR of Dwarka to Najafgarh Metro Station

145. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Starred Question 36 given in Rajya Sabha on 23.11.2011 and to state:

(a) whether Delhi Metro Rail Corporation (DMRC) has completed further revision of the Detailed Project Report (DPR) of Dwarka to Najafgarh Metro extension project;

(b) whether investment decision for this project has been taken by Government so far or not;

(c) if not, the reasons for the same;

(d) whether this project will be completed along with other projects of DMRC in third phase; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. On evolution of Maglev technology, Delhi Metro Rail Corporation Ltd. (DMRC) has decided that adoption of Maglev technology is not considered appropriate due to the fact that this technology has not made much progress in other countries. Secondly, the developer of this technology could not clearly indicate the capital cost per km. when asked to do so. Therefore, DMRC has now proposed for the adoption of normal metro technology.

(b) to (e) The proposal is under advanced stage of consideration of the Government.